

The other three are:

Dr. S. Bhattacharya;

Dr. H. P. Didwania;

Shri K. Thangamuthu.

Some of them will be here for a month and some for two or three months as is convenient to the scientists who are coming.

SHRIMATI PRAMILA DANDA-VATE: I would like to ask how many scientists have committed suicide or died unnatural deaths during the last ten years.

MR. SPEAKER: Is that covered by this Question? (*Interruptions*).

SHRIMATI PRAMILA DANDA-VATE: Secondly, what steps are being taken by the Government to prevent our scientists from going out of this world?

MR. SPEAKER: The first part does not arise out of this.

SHRIMATI PRAMILA DANDA-VATE: This is about scientists. So many scientists have committed suicide.

MR. SPEAKER: To the second part, he can reply. Please repeat your second part.

SHRIMATI PRAMILA DANDA-VATE: What steps are being taken by the Government to prevent our scientists from going out of this world?

SHRI C. P. N. SINGH: This Question is regarding bringing back our scientists from abroad and not from the other world.

Manufacture of helicopters

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*242. **SHRI P. M. SAYEED:**

SHRI M. V. CHANDRA-SEKARA MURTHY:

Will the Minister of DEFENCE be pleased to state:

(a) whether Union Ministry are examining new proposals to meet the

needs of the three services and the civilian sector for manufacture of a helicopter;

(b) if so, what are the proposals under examination; and

(c) when the final decision is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) to (c). No new proposals as such are under consideration. M/s. Hindustan Aeronautics Limited are designing an Advanced Light Helicopter for meeting the future needs of the three Services.

SHRI P. M. SAYEED: In his reply the hon. Minister has stated that the proposal has been under consideration for designing a helicopter by the Hindustan Aeronautics Ltd. May I know from the hon. Minister whether the Hindustan Aeronautics Ltd. is already manufacturing helicopters and whether the new helicopter is being designed by them independently or in collaboration with any foreign country?

SHRI SHIVRAJ V. PATIL: It is a question relating to the new design of helicopter. The Hindustan Aeronautics Ltd. is trying to develop a new design and in consultation with foreign firms.

SHRI P. M. SAYEED: It is always alleged that the quality and efficiency of our manufacturers are always in question. May I know whether Government has undertaken any cost study of the helicopter and whether the quality and efficiency of the new helicopter proposed to be manufactured have been ensured?

SHRI SHIVRAJ V. PATIL: Attempt is being made to develop a new kind of helicopter which will meet the needs of all the three Forces; and the Hindustan Aeronautics Ltd. is trying to see that the helicopter is a good helicopter, a strong helicopter, a helicopter which goes with great speed, a helicopter which meets all the needs.

SHRI KRISHNA CHANDRA HALDER: In view of the reply given by the hon. Minister, I would like to know from him as to what is the number of helicopters of the new design, which he has said just now, that will be required for the three Services—Army, Navy and Air Force—and whether the Hindustan Aeronautics Ltd. will be able to manufacture and meet all their needs.

SHRI SHIVRAJ V. PATIL: We are at the stage of preparing a design and after we have a design...

MR. SPEAKER: Explain fully well so that the Member is satisfied.

SHRI SHIVRAJ V. PATIL: ... the Hindustan Aeronautics Company Ltd. will manufacture the helicopters. This company would be able to meet all the needs, would be able to manufacture the helicopters required by all our forces.

(Interruptions)

SHRI K. C. HALDER: How many...?

SHRI SHIVRAJ V. PATIL: The hon. Member wants to know whether we will be able to produce enough number of helicopters. The answer is: "Yes". The second part of the question of the hon. Member is: whether the helicopters will meet all the needs of our forces or not? We are trying to design a helicopter which will be capable to cater to the demands of Air Force, Navy and the Army. It would be able to meet the demands of these forces.

SHRI XAVIER ARAKAL: The Government is going to manufacture a newly designed helicopter in collaboration with the foreign countries. The Hindustan Aeronautics are going to put up new units in different parts of the country, in order to meet the demands of the forces. The hon. Member has also mentioned that the demand is so great. I want to know whether the newly designed helicopter units will be manufactured in the existing units or in the new units that are to be set up. If a new unit is to be set up for this purpose, I want to know whether it will be in Kerala.

SHRI SHIVRAJ V. PATIL: We are at a preliminary stage now. We are going to have a design and after that we are going to see whether a new unit is to be established and all these things. It is not possible to say anything as to where we would have them at this stage.

DR. VASANT KUMAR PANDIT: The second part of the question No. 242, clause (a) is whether the Government is examining new proposals to meet the needs of the civilian sector for manufacture of helicopters? In this context I would like to know whether any new plans are under consideration for the manufacture of helicopters for civilian needs. If so, what are those?

SHRI SHIVRAJ V. PATIL: Sir, we are already producing the helicopters required for the civilian purposes. Now, we are thinking of having a helicopter which will meet the needs of our three services. We are already producing the helicopters for the civilian purposes. We are concentrating upon a new design for the military purposes. Of course, as the time passes if modifications in the helicopters required for civilian purposes also, we may do that. But we are not concentrating on that. We are at the moment concentrating on the helicopters which are required by our armed forces.

AN HON. MEMBER: Question No. 243 may be taken up.

MR. SPEAKER: It has been transferred to the Ministry of Education and Social Welfare. I will now call the questions again. Question No. 239, Shri Virdhi Chander Jain—absent. Question No. 234, Dr. Krupasindhu Bhoi—absent. Question No. 237, Shri H. N. Nanje Gowda, Shri K. P. Singh Deo—absent.

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH): The BAC wanted the allocation of 8 minutes per question. But what will

happen when we go through the entire question list before time?

MR. SPEAKER: Here the question is absentism on the part of members.

AN HON. MEMBER: Question No. 230 may be taken up. It is important.

MR. SPEAKER: All right.

प्रत्येक वर्ष जब नौ और अधिकारियों की सेवा-निवृत्ति

* 230. श्री बृद्धि चन्द्र जैन : क्या राजा मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सशस्त्र सेनाओं के 32 वर्ष से 41 वर्ष के आयु वर्ग में 70 प्रतिशत जवान और 900 अधिकारी प्रति वर्ष सेवा-निवृत्त होते हैं;

(ख) क्या मंत्रालय इन सेवा निवृत्त होने वाले कर्मचारियों को राहत देने के लिये केन्द्रीय सरकार तथा राज्य सरकारों द्वारा किए गये उपायों से संतुष्ट है; और

(ग) यदि नहीं, तो अन्य केन्द्रीय विभागों तथा राज्य सरकारों के सहयोग से मंत्रालय द्वारा की जा रही कार्यवाही का व्यौरा क्या है ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) to (c). A Statement is laid on the table of the House.

Statement

Approximately 70 per cent of the Junior Commissioned officers, Non-Commissioned officers and Sepoys in the Indian Army retire from service in the age group of 32 to 49 years. Personnel, other than officers, in the Air Force retire at the age of 39 to 41 years. However, they are eligible for extension of 6 years to be followed by extensions of 3 years, at a time till they attain the age of 55 years. Only those Airmen who do not attain the rank of Corporal are retired after 15 years' service. The sailors in the Navy retire at the age of 50 years.

The majority of officers in the Armed Forces retire at the age of 48-50 years.

2. The Government is fully alive to the problem of resettlement and welfare of the retired Armed Forces personnel. Several measures have been taken by both the Central and the State Governments in this regard. Some of the important measures already taken by the Government and some others which are under consideration, are given below:—

(a) *Employment*

A number of concessions such as reservation of posts and relaxation in age and educational qualifications have been given by the Centre and State Governments and Public Sector Undertakings. The reservation made for ex-servicemen in Central Government Departments and Public Sector Undertakings are as under:—

Posts	Central Govt.	Public Sector Undertaking
Assistance Commandants in Para Military	10%	-
Group 'C'	10%	14½
Group 'D'	20%	24½

Besides, the State Governments have also made reservations of posts for ex-servicemen, which vary from State to State.

The ex-servicemen disabled in action are accorded the highest priority for civil employment. The dependents of ex-servicemen killed or severely disabled in action are given priority over other candidates in the matter of employment.

(b) *Self Employment*

Ex-servicemen are encouraged to engage themselves in self-employment ventures. The following kinds of assistance is provided to the ex-servicemen in this field.